

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

RAJYA SABHA

UNSTARRED QUESTION NO. 593

TO BE ANSWERED ON THURSDAY, 21ST JULY, 2022

ST reservation in Goa

593 Shri Luizinho Joaquim Faleiro:

Will the Minister of Law and Justice be pleased to state:

- (a) the Census figures of Scheduled Tribes (STs) Population in Goa for the last Censuses of 2011 & 2021;
- (b) whether Election Commission of India has done delimitations of constituency for ST reservation according to Census as per The Representation of the People Act, 1951; and
- (c) if not, the reason for not making reservation of ST population as per the Representation of the People Act, 1951?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

- (a): As per Census 2011, total Scheduled Tribes population in Goa is 1,49,275. Further, the Census 2021 stands postponed due to the outbreak of Covid-19 pandemic.
- (b): As per provisions of the Delimitation Act, 2002, the then Delimitation Commission, 2008 had delimited the boundaries of Assembly Constituencies/Parliamentary Constituencies including reservation of seats for Schedule Castes and Schedule Tribes in the State/Union territories including Goa on the basis of census figures, 2001.
- (c): Does not arise, in view of the reply to (b) above.
